

GOVERNMENT OF KARNATAKA

No: HFW 84 ACS 2021

Karnataka Government Secretariat Vikasa Soudha Bengaluru, Dated 22.3.2021

CIRCULAR

Subject: Special surveillance measures for arrivals from Kerala , Maharashtra, Punjab and Chandigarh - Regarding.

Reference : (1) Circular No. HFW 52 ACS 2021, Dated 16.2.2021 (2) Addendum No. HFW 52 ACS 2021, dated 20.2.2021 (3) Circular No. HFW 58 ACS 2021, dated 20.2.2021.

1. In view of the surge of COVID-19 cases in Kerala and Maharashtra, special surveillance measures have been put in place for persons coming from those States. It has been made mandatory for passengers coming from Kerala and Maharashtra to carry RT-PCR negative certificates not older than 72 hours at the time of arrival into Karnataka. Further, vide, the Circular cited at Reference-2 above, the method of verification of these certificates has also been laid down.

2. Recently, a surge in the number of COVID-19 cases has been witnessed in Punjab and Chandigarh. The matter has been examined in consultation with the Technical Advisory Committee and it is felt that it has now become necessary to apply the same guidelines for the passengers coming from Punjab and Chandigarh as well. It has, therefore, been made mandatory for passengers coming from Punjab and Chandigarh to carry a negative RT-PCR certificate for entering Karnataka.

3. Further, in partial modification of the Addendum No. HFW 52 ACS 2021, dated 20.2.2021, cited at Reference (2), the following SOP is being notified for the

passengers entering into Karnataka from Maharashtra, Kerala, Punjab and Chandigarh :

- (i) Negative RT-PCR certificate not older than 72 hours shall be compulsorily produced by the passengers coming to Karnataka by flight, bus, train and personal transport. This will be applicable for all the flights originating in Maharashtra, Kerala, Punjab and Chandigarh.
- (ii) Airlines shall issue boarding passes only to the passengers carrying RT-PCR negative certificate not older than 72 hours.
- (iii) Railway Authorities shall be responsible for ensuring that all passengers travelling by trains carry negative RT-PCR certificates.
- (iv) For all the passengers travelling by bus, the bus conductor shall ensure they possess RT-PCR negative certificates.
- (v) Deputy Commissioners of the Districts bordering Maharashtra and Kerala shall make arrangements to ensure that all the vehicles entering Karnataka are checked for the compliance of the above requirement.

4. For short term travelers and students the guidelines will be applicable as mentioned in Reference 1 and 3.

5. Permitted exemptions for negative RT-PCR certificate :

(i) Constitutional functionaries and health care professionals.

- (ii) Children below 2 years
- (iii) In dire emergency situation (death in the family, medical treatment etc.,)
 the passenger's swab shall be collected on arrival in Karnataka with necessary details like phone number, address etc., duly verifying from his ID card. On receipt of the RT-PCR test report, further action will be taken as per the State protocol.

The above measures shall come into effect from 25th March 2021, 06:00 Hrs.

(Jawaid Akhtar) Additional Chief Secretary to Govt., Department of Health and Family Welfare

To:

1. Chief Executives of all Airlines.

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- 2. The Managing Director, BIAL, to coordinate the activity
- 3. The APHO, Bengaluru International Airport & Mangalore Airport.
- 4. The Manager, Airport Authority of India, Hubballi, Bealgavi, Kalaburagi & Mysore.
- 5. The Commissioner BBMP, Bengaluru
- 6. The Deputy Commissioners of all districts
- 7. CEO, ZP of all districts
- 8. The District Health and Family Welfare officers of all districts
- 9. The District Surgeons of all districts
- 10. The District Surveillance Officers of all districts

Copy for kind information to:

- 1. Chief Secretary, GOK
- 2. Additional Chief Secretary to Hon'ble Chief Minister
- 3. Additional Chief Secretary, Home Department
- 4. The Commissioner, Health & F W Services, Bengaluru
- 5. Mission Director-National Health Mission
- 6. Smt. Shikha, IAS, Managing Director, BMTC, Bengaluru, Coordinator, Domestic & International Returnees, BIAL, Bengaluru.
- 7. The Director, Health & Family Welfare Services
- 8. PS to Hon'ble Minister for HFW and Medical Education.